Shri A. M. THOMAS: Even this morning I saw samples of the rice. It is excellent rice; in appearance also it  $i_s$  excellent.

SHRI D. A. MIRZA: May I know whether the yearly import of rice from foreign countries is on the decrease or on the increase, and may I know the figures for 1957-58 and 1958-59?

SHRI A. M. THOMAS: The hon. House knows that import of rice is being made under the agreement which we have entered into with Burma, five-year agreement which expires with the imports of this year. We are importing for the last two years at the rate of 3-5 million tons under the agreement, and before that at the rate of round about 5 lakh tons. We have not been able to get the entire quantity. There has been some reduction in the quantity that was shipped. From Viet Nam and some other countries we have been importing only a small quantity.

## NEW TYPE OF SLAUGHTER HOUSES IN DELHI

- ◆314. SHRI JUGAL KISHORE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that some new type of slaughter houses are proposed to be established in Delhi;
- (b) if so, what will these slaughter houses cost;
- (c) whether any foreign countries are helping in the establishment of these slaughter houses:
- (d) if so, which countries and what help they are giving; and
- (e) why these new slaughter houses are being established?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) and (e) There is no proposal to set up a new slaughter house in Delhi. The Town Planning Organisation has, however, proposed that the existing

slaughter house in Idgah, should be shifted to a new and more suitable site on Rohtak Road and developed on modern lines. The proposal is under the consideration of the Delhi Municipal Corporation, which has yet to take a decision about the acceptance of the scheme or otherwise.

- (b) The cost involved will be known after the scheme has been worked out in detail.
- (c) No foreign country is helping in this matter.
  - (d) Does not arise?

SHRI JUGAL KISHORE: May I know where this new slaughter house will be located?

SHRI M. V. KRISHNAPPA: It will be located in between the seventh and the eighth mile on the Rohtak Road.

DEVELOPING THE NEW DELHI SOUTH.
EXTENSION SCHEME COLONY ON RING
ROAD

- \*315. SHRI LILA DHAR BAROOAH: Will the Minister of HEALTH be pleased to state:
- (a) whether Government are aware that the Colonisers, M/s, Delhi Land and Finance Ltd., are not developing the New Delhi South Extension Scheme Colony *cm* Ring Road in respect of roads, bridges/culverts street lighting, where hundreds of houses have been constructed in that Colony with the approval of the Delhi Municipal Corporation;
- (b) whether Government have received any representation from the residents of the Colony in this connection; and
- (c) whether Government are taking any steps to get the Colony developed by the Colonisers according to the standards laid down by the Municipal Corporation of Delhi and the Delhi Development Provisional Authority?

THE MINISTER OF HEALTH (SHRI D. P. K\RMARKAR): (a) A statement is laid on the Table of the Sabha.

- (b) A representation has been received by the Municipal Corporation of Delhi.
- (c) As stated in reply tb part (a) .necessary action is being taken by the Delhi Municipal Corporation.

## STATEMENT

The New Delhi South Extension 'Colony on Ring Road was sanctioned by the Delhi Development Provisional Authority.

It is not correct that M/s Delhi Land and Finance Ltd. are not developing -the colony in respect of roads, bridges/culverts and street lighting. "The position is as under: —

- (a) All the main roads have been constructed.
- (b) The service roads have not yet been constructed. The colonisers wanted that construction of service roads be permitted to be undertaken
- >after some houses have been constructed in the colony, for otherwise the service roads were likely to be damaged. The Municipal Corporation of Delhi have however, asked the
- •colonisers to complete the construction of service roads.
- (c) All the bridges/culverts have 'been provided. Most of them are, however, not of the requisite width. The colonisers have been asked to widen these culverts.
- (d) The estimates for providing street lighting have been forwarded to the colonisers by the Delhi Electric Supply Undertaking and the colonisers are making arrangement to deposit the necessary amount with the Delhi Electric Supply Undertaking.

It is not correct that hundreds of houses have been constructed in this colony. About 50 houses have been constructed or are under construction. The Corporation have allowed construction on 40% of the plots in 'this area pending full completion -sf services.

## |New Delhi South Extension Scheme Colony

- •316. SHRI LILA DHAR BAROOAH: Will the Minister of HEALTH be pleased to state:
- (a) whether Government are aware that the New Delhi South Extension Scheme Colony on the Ring Road has not been provided with water supply system by the Delhi Municipal Corporation;
  - (b) if so, what are the reasons therefor;
- (c) whether Government have received any representation from the residents of the Colony in this connection;
- (d) whether there is any proposal under Government's consideration by which the Colony would be taken over by the Delhi Municipal Corporation for providing municipal amenities to the Colony;
- (e) if so, when the proposal is likely to be implemented; and
- (f) if the answer to part (d) above be in the negative, what are the reasons therefor?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

- (b) This being a private Colony, its colonizers M/s. D.L.F. House and Construction Private Ltd., have made arrangements for the water supply.
- (c) A representation was received by the Municipal Corporation of Delhi.
- (d) to (f). The Colony would be taken over by the Delhi Municipal Corporation as soon as all services are brought to the Municipal standard by the Colonizers. The Colony has been inspected by the staff of the Corporation and the deficiencies noticed are being reported to the Colonizers. The Corporation intend to take over this Colony as soon as the deficiencies are removed.

tTaken together with S.Q. No. S15 for answer.